

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16. C.P.(IB)-1060(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.09.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar

v/s.

Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request, list this matter on 23.09.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)